

(b) The reference presumably is to the expansion of cash crop cultivation to areas under food crops on which the State Government have imposed restrictions under the Kerala Land Utilisation order, which comes under the purview of the State Government.

(c) For extending cultivation of rubber and cashew, suitable financial assistance is given. However, no such assistance is proposed to be given for extending coffee cultivation from the VIII Five Year Plan onwards.

state:

(a) the quantity of smuggled narcotics seized at Motihari and other places in North Bihar during February, 1990 and the name of the seizing agency; and

(b) the quantity of narcotics seized in that area by the agencies of the State Government and Union Government separately during the period from June, 1989 to February, 1990?

[Translation]

### Seized Narcotics in Bihar

5909. SHRIHARISHANKAR MAHALE:  
Will the Minister of FINANCE be pleased to

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) The details of narcotics seized in different parts of Bihar during 1990, as reported to the Narcotics Control Bureau, are as under:—

<i>Date</i>	<i>Qty. and drugs seized</i>		<i>Place and name of agency</i>
1	2		3
5.2.90	12	Kg. Ganja	at P.S. Fatuha, Patna by Central Excise.
19.2.90	7	Kg. Ganja	at Barauni Railway Station by Customs.
28.2.90	5	Kg. Ganja	at Majhalia Railway Station by Customs.
	192.5	Kg. Ganja	Collector of Customs (Prev.), Patna.
	49.2	Kg. Charas	—do—

(b) The agency-wise seizure of various drugs effected in Bihar during the period June, 1989 to February, 1990 as reported to the Narcotics Control Bureau is as under:—

<i>By Police</i>		<i>By Customs/Central Excise</i>
1		2
Ganja	—13.340 Kgs.	3491.450 Kgs.
Hashish	— —	284.250 Kg.
Heroin	— —	0.050 Kgs.